

**GOVERNMENT OF INDIA
RAILWAYS
LOK SABHA**

UNSTARRED QUESTION NO:7123
ANSWERED ON:12.05.2005
THEFT OF SCRAP FROM RAILWAY GODOWNS
Mahajan Shri Y.G.

Will the Minister of RAILWAYS be pleased to state:

- (a) whether in the absence of proper monitoring of railway godowns, a large quantity of old scrap is stolen;
- (b) if so, whether the Government has received complaints about theft of scrap from railway godowns under Bhusawal Division of Railways; and
- (c) if so, the details thereof and the action taken by the Government in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI R. VELU)

(a): No, Sir.

(b) & (c): No theft of Railway scrap from railway godowns of Bhuswal Division has occurred. However from way side, 02 incidents of theft of railway scrap worth Rs.4,34,880/- were reported over Bhusawal Division of Central Railway in the month of March, 2005. Both the cases were detected and stolen properties worth Rs.1, 09,420/- were recovered with arrest of 8 miscreants and cases have been registered under the Railway Property (Unlawful Possession) Act, 1966.